

IN THE NATIONAL COMPANY LAW TRIBUNAL
CHANDIGARH (COURT – II)
(Through Hybrid Mode)

Item No. 116

CP (IB) No. 306/Chd/Pb/2022

IN THE MATTER OF:

State Bank of India

...

Petitioner

Versus

Smt. Meena Rani

...

Respondent

Under Section: 95, IBC 2016

Order delivered on 24.07.2024

Due to paucity of time, the matter could not be taken up today, hence adjourned to 29.08.2024.

Sd/-

Court Officer